<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 146 of 2017

Dated: 30th October, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of: Rajasthan Renewable Energy (Vs. M/s. Shree Cement Ltd. & Ors.	Corpor	ration Ltd Appellant(s) Respondent(s)
Counsel for the Appellant(s)	:	Mr. Susan Mathew
Counsel for the Respondent(s) $\stackrel{\leftrightarrow}{\rightarrow}$:	Mr. Anand K. Ganesan for R-1, 3 & 4
		Mr. Pallav Mongia Mr. Kausthbh Singh Mr. Sabyasudhi Bhandari for R-5
		Mr. P.N. Bhandari for R-6 & 7
		Mr. R.K. Mehta Ms. Himanshi Andley for R-8

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>27.02.2019.</u>

(S. D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson

Tpd/kt